NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

(28)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/44/CAA/2017

NAME OF THE TRANSFEROR

: MULTIFLORA PROCESSING (COIMBATORE) LTD

SUPREME TEXTILES PROCESSING LIMITED

PRECOT MERIDIAN ENERGY LIMITED

NAME OF THE TRANSFERRE

: PRECOT MERIDIAN LIMITED

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

2 V. SRIWWASAW

FOR PETT TIONER

Just well

ORDER

Counsel for petitioner present. Representative of Office of Liquidator present and filed report by way of affidavit. Counsel for petitioner submitted that report of RD has already been filed. The Registry is directed to place the original copy of the same. For passing appropriate order, put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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